

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 208
IB-20/ND/2023
IA-6610/2023

IN THE MATTER OF:

State Bank of India

...

Applicant/Petitioner

Versus

Sh. Kawaljit Singh

...

Respondent

Under Section: 95 of IBC, 2016

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the FC

: Adv. Siddharth Sangal, Adv. Chirag Sharma, Adv.
Richa Mishra, Adv. Harshita Agrawal, Adv. Ishita Singh

For the RP

: Adv. Shivam Gautam

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 25.04.2024.

Sd/-
(COURT OFFICER)